

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.1081
TO BE ANSWERED ON THE 13TH DECEMBER 2022

PAYMENT OF FRP

1081. SHRIMATI SUMALATHA AMBAREESH:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government has any data regarding the Fair and Remunerative Prices (FRPs) paid to sugarcane farmers of Karnataka;
- (b) if so, the details regarding the same for farmers of Mandya;
- (c) whether the Government has observed that FRP is not being paid to farmers on time and is causing wide distress, discontent and financial difficulties for farmers of Mandya; and
- (d) if so, the details regarding the mechanism adopted to ensure that FRP is paid to sugarcane farmers on time?

ANSWER

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

- (a) & (b): For Sugar Season 2021-22, Cane dues payable was ₹ 20,632 crore and 100% payment has been made to farmers. There are no dues pending in last 3 sugar seasons. Thus, no cane dues of sugarcane farmers of Mandya, Karnataka are pending.
- (c): As intimated by Cane Commissioner, Karnataka, from the last two years, all the sugar factories of Mandya District have paid the cane dues fully as per Fair and Remunerative Price (FRP). The payment of cane arrears is a continuous process. Therefore, the question of distress, discontent and financial difficulties for farmers of Mandya does not arise.
- (d): As per the Sugarcane (Control) Order, 1966, the sugar mills are required to make payment of cane price to the farmers within 14 days of supply of cane to the concerned sugar mills, failing which interest at the rate of 15% per annum on amount due for the delayed period beyond 14 days is also payable. The powers for enforcing this provision has been delegated and vested with the State Governments/UTs Administrations who have necessary field formations. The Cane Commissioner Office of Karnataka is monitoring the cane price payment position of sugar factories once in every 15 days. In case of delay in payment, statutory show cause notices are issued to the concerned sugar mills for non-payment of cane bills.
